

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:419
ANSWERED ON:27.07.2006
ADDITIONAL RAILWAY RESERVATION COUNTERS
Joshi Shri Pralhad Venkatesh

Will the Minister of RAILWAYS be pleased to state:

- (a) The criteria for opening of additional railway reservation counters at places other than the respective railway stations in big cities, district, headquarters and other places;
- (b) Whether there has been any amendments to the existing norms for this purpose;
- (c) If so, the details thereof;
- (d) The details of the pending requests for opening of such additional railway reservation counters, State-wise;
- (e) Whether there is any requests pending for more than one year;
- (f) If so, the reasons therefor; and
- (g) The steps taken by the Railways to clear them expeditiously ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) : As per extant Passenger Reservation System (PRS) policy, the criterion for opening of Computerised Passenger Railway Reservation facilities at places other than the respective railway stations in big cities, district, headquarters and other places are:

(i) Important tourist or hill stations and pilgrimages centers etc.

(ii) Satellite locations in metro cities which are thickly populated having population of 4 lacs and more and where no PRS centre is available within a radius of 15 Kms. PRS centres may also be opened in metro and other big cities where urban population is increasing and leading to congestion in the existing PRS centres.

(b) & (c): No, Sir. Does not arise.

(d) & (e): Requests are regularly received for additional railway reservation counters, these are examined and wherever justified, they are provided. The list of Computerised Passenger Railway Reservation Centers sanctioned based on such requests which are yet to be made functional is at Appendix-I.

(f) & (g): The main reasons for pendency are non-availability of communication channels, and / or non-provision of free accommodation from State Government, etc. at District Headquarter Towns.

Appendix-I

APPENDIX REFERRED TO IN REPLY OF PART (D) AND (E) OF UNSTARRED QUESTION NO. 419 BY SHRI PRALHAD JOSHI, MP TO BE ANSWERED IN THE LOK SABHA ON 27.07.2006 REGARDING ADDITIONAL RAILWAY RESERVATION COUNTERS.

The list of Computerised Passenger Railway Reservation Centres sanctioned based on pending request.

ARUNACHAL PRADESH 1 DEOMALI

BIHAR 2 BANMANKHI
3 HARI NAGAR

4 JOGBANI
5 KAMTAUL
6 KHAJOLI
7 LAUKHA BAZAR
8 MAJHAULIA
9 PANDOL
10 PATNA AIRPORT
11 RAJNAGAR
12 SAKRI

GUJARAT 13 AHWA

14 ANJER
15 UNA (GUJARAT)

HARYANA 16 GOHANA

HIMACHAL PRADESH 17 LAHAUL SPITI KEYLONG

JAMMU KASHMIR- 18 DODA

19 POONCH

KARNATAKA 20 CHALLEKERE RLY. STN.

KERALA - 21 ANGAMALY FOR KALADI
22 IDUKKI

MAHARASHTRA 23 NAVAPUR

RAJASTHAN 24 KUCHAMAN CITY

TAMILNADU 25 MADRAS HIGH COURT

UTTARANCHAL 26 PARMARTH NIKETAN
27 TEHRI GARHWAL